

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 2/111/2013
CA NO.

CORAM:

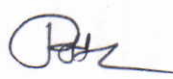

PRESENT: SH. R.VARDARAJAN
Hon'ble Member (J)

SH.S.K.MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016


NAME OF THE COMPANY: Mr. P.C Thakkar
V/s
M/s Hero Moto Crop Ltd

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PRAVEEN K MITTAL	ADVOCATE	RESPONDENT NO 1 & 2	
2.	Ambuj Bhardwaj	Advocate	Petitioner	

COMMON ORDER

Both the parties are present. Petitioner prays for adjournment which has not been resisted by the Respondents. The matter is posted for further hearing on 14th October 2016.


(R. VARDHARAJAN)
MEMBER (J)


(S.K. MOHAPATRA)
MEMBER (T)

26th August, 2016
A.K. Arora